

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 11-08-2020**

Sr.no.	Case no.	Name of parties	Next date	stage
1	ABA 171/2020	Maya Pradeep Lohar And 3 Others Vs State Vakola Police Station		
2	ABA 438/2020	Amit Dattaram Koli Vs State Kherwadi Police Station		
3	BA 1506/2020	Mohammed Hussain Ismail Ansari Vs State of Maharashtra - B.K.C. Police Station - Respondent		
4	MA IN ABA 182/2020	Shariq Ansari S/o Ajijuddin Ansari Vs Badruddin Sadruddin Manihar and 4 Ors		
5	MA IN ABA 183/2020	Shahajad Sabir Ali Khan Vs Badruddin Sadruddin Manihar		
6	ABA 801/20	Santosh Bhiwaji Amrare Vs State Nirmal Nagar Station		
7	Ex.42 In SC 927/19	Kaustubh Raykar V/s. The State		
8	BA 1697/2020	Suresh Gopal Jadhav - Applicant. Vs State - Kherwadi Police Station -		
9	ABA 837/2020	Mrs. Shabana Md. Iliyaj Shaikh and Ors Vs The state of Maharastra Nirmal Nagar Police Statioin		
10	BA 1608/2020	Nasir Sadruddin Hussain Manihar Vs The State of Maharashtra - BKC		
11	BA 1670/2020	Mohd. Hasnain Yusuf Khan - Vs The State of Maharashtra – BKC		
12	Exh 180 in SC 633/15	The State of D.C.B C.I.D. Unit-VI Vs Ajit Atmara Apraj and others 09		
13	ABA 637/2020	Hitesh Ramanbhai Patel - Vs The State of Maharashtra		
14	Exh 6 and 7 in SC No.215/2019			

15	Exh 8 and 9 in SC 1180/19			
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